

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD**

(ALLAHABAD THIS THE 10<sup>th</sup> DAY OF SEPTEMBER, 2018)

## Present

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

**Original Application No.330/01238 OF 2011**  
(U/S 19, Administrative Tribunal Act, 1985)

Tarakant Kumar Sudhakar, S/o D.N. Prasad Yadav,  
R/o Q. No.679/J D.L.W., P.S.-Maduwadih,  
P.O.-D.L.W., District-Varanasi.

.....Applicant

## VERSUS

1. The Union of India through its Secretary, Ministry of Railways, New Delhi.
2. The General Manager (P), Diesel Locomotive Works, Varanasi.

## ..... Respondents

Advocates for the Applicant:- Shri Manoj Kumar  
Shri D.B. Yadav

Advocate for the Respondents:- Shri Chandra Shekhar Rai

## ORDER

(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J)

None present for the applicant. Shri Chandra Shekhar Rai, learned counsel for the respondent is present.

2. On perusal of file it appears that on the last dates also the applicant was not present to pursue the case. Today also no

one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original applicant is dismissed in default and for non-prosecution. No order as to costs.

(MOHD.JAMSHED)  
Member-A

(RAKESH SAGAR JAIN)  
Member-J

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